

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH – COURT NO. 1

SERVICE TAX APPEAL NO. 50032 OF 2019

[[Arising out of Order-in-Appeal No.1073-1074(CRM)ST/JDR/2018 dated 27.09.2018 passed by the Commissioner (Appeals), CGST & Service Tax, Jodhpur (Raj.)]

M/s. Shree Kishan Agro Services

..... Appellant

18KM Stone, NH 15, Village Khara,
Bikaner (Raj.)

Versus

Commissioner of CGST, Jodhpur

..... Respondent

APPEARANCE:

Shri Ajay K. Mishra, Advocate and Ms. Sukriti, Chartered Accountant for
the Appellant

Shri Anand Narayan, Authorized Representative for the Department

CORAM :

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)

Date of Hearing: 30.01.2025

Date of Decision: 05.05.2025

ORDER

The appeal is allowed. For order, see order of date in Service
Tax Appeal No.50031 of 2019.

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(HEMAMBIKA R. PRIYA)
MEMBER (TECHNICAL)**

Archana